GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
DIRECTORATE GENERAL OF SHIPPING
JAHAZ BHAVAN
W. H. MARG
MUMBAI – 400 001.


DGS Order No.7 of 2012
Subject :- Certificate of Company as Cook in Merchant Navy.

Section 170 of the Merchant Shipping (M.S) Act, 1958 stipulates that every foreign going Indian ship has to be manned with cook and such cook shall possess Certificate of Competency (CoC) as a cook. Merchant Shipping (Certificate of Competency as Cook in Merchant Navy) Rules, 1991, notified vide G.S.R No. 709 dated 13.12.91, presents detailed guidelines for the issuance of Certificate of Competency as Cook / Chief Cook to an India citizen, who possesses the prescribed experience on board Indian ships.

2. Subsequently, concerns regarding non recognition of the service put forth by Indian seafarers on foreign flag ships, shortage of certified cook in the Indian shipping industry, issues in granting CoC as cook, were addressed through executive orders of the Director General of Shipping, vide DGS Order No. 8 of 2011 [no.43(21)./CR/2001 dated 13.08.01] & DGS Order No. 2 of 2003 {no.43(21)./CR/2011 dated 28.02.03}

3. During this intervening period, the structured education & training in the catering discipline on board the ships underwent a series of reformation with the introduction of Degree, Diploma and certificate level DGS approved courses in catering. In the meantime, seafarers and unions are also expressing their concern for considering issuance of competency certificates to seafarers who are traditionally working on board as cooks, in order to facilitate a career upgradation for them. The Shipping industry, time and again, is pointing out the dearth of certified cooks in the industry.

4. The Maritime Labour Convention (MLC) 2006, has to be implemented globally from 20.08.13. The MLC 2006, imposes obligation on the member state to ensure that seafarers employed on ships as cooks with responsibility for food preparation, shall be trained and qualified for the position on board ship.

5. Therefore, in the light of the forgoing circumstances and considering the issue holistically, the Director- General of Shipping, exercising the powers conferred by Clause (I) of Section 456 of the Merchant Shipping Act, 1958 (On the Central Government) read with notification issued by the Government of India vide S.O No. 3 dated 17th December, 1960 delegating the said power to the Director General, is pleased to stipulate the following revised eligibility criteria (both educational & experience) for an Indian seafarer to obtain a Certificate of Competency as Cook.
Eligibility Criteria for applying for CoC as cook:

5.1 A citizen of India.
5.2.1 Possessing Directorate General of Shipping (DGS), approved 3 year Bachelor of Science Degree in Maritime Hospitality Studies [B.Sc.(MHS)] from a DGS approved training institute.

Or.

5.2.2 Possessing Degree/Diploma in Catering Technology (03 years full time course) with satisfactory completion of DGS approved Maritime Orientation Courses for Catering Personnel (OOCP) of 18 days duration.

Or.

5.2.3 Successful completion of DGS approved certificate Course in Maritime Catering (CCMC) of 6 month duration from a DGS approved training institute with 6 months of sea service as a cook.

Or.

5.2.4 Serving Seafarers with sea service as cook but without above educational qualification are also eligible to apply for the CoC cook, provided such seafarers have obtained sea service of 24 month a cook before 31.12.13, on board any ship of any flag, other than a fishing vessel and sailing vessel and submit a documentary proof to that effect. Application from the seafarer under this category shall be received & processed by the Shipping Masters only upto 31.03.14.

6. This DGS Order supersedes the DGS Order No.8 of 2011 [No.43(21)./CR/2001 dated 13.08.01] & DGS Order No. 2 of 2003 {no.43(21)./CR/2011 dated 28.02.03} and modifies the eligibility criteria stipulated in Rule 3 of the M.S.(Certificate of Competency as cook in the Merchant Navy) Rules, 1991.

7. The Shipping Master Mumbai, Kolkata & Chennai shall issue CoC to India seafarers serving on any ship as cook as per the provisions of the Rules 5, 7 & 8 of M.S. (Certificate of Competency as cook in the Merchant Navy) Rules, 1991.

8. The prescribed fee for submitting an application for obtaining Certificate of Competency as cook is here by revised to Rs.500/- per candidate.

9. The application in the prescribed from enclosed with this notices (Annexure:1 page) shall be submitted with prescribed fee by way of demand draft from any scheduled bank in favour of Shipping Master Mumbai, Kolkata, Chennai as the case may be, payable at the respective centre.

10. This order comes into force with immediate effect.

Sd/-
(Gautam Chatterjee)
Director General of Shipping

Encl: As Above
Copy to:
1. Shipping Master, Mumbai, Chennai, Kolkata
2. Surveyor-in-Charge, Merchantile Marine Department, Vizag/ Tuticorin/ Port Blair/ Jamnagar/ Marmagao / New Mangalore / Noida.
3. Principal Officer, MMD, Mumbai/Kolkata/Chennai/Kochi/Kandla.
4. The Director, Seamen’s Employment Office, Mumbai/ Chennai/ Kolkata
5. India Maritime University, Chennai / LBS College, Mumbai.
6. DGS approved training Institute
7. N.T.Branch/ Training Branch/ Engineering Branch, DGS
8. Hindi Section for Translation please.
10. Sr. P.S to DG.

The Secretary to the Govt of India, Ministry of Shipping, Transport Bhavan, 1,Parliament Street, New Delhi.
APPLICATION FROM FOR ISSUE OF CERTIFICATE OF COMPETENCY AS COOK

To,
The Shipping Master
Mumbai/Kolkata/Chennai.

1) Details of Fee
   a) Bank Draft No: __________________________
   b) Bank Name: __________________________
   c) Amount: __________________________

2) Name of Application: _________________________________

3) Address: ___________________________________________

4) CDC No: ________________________________ Issue Date: __________________________

5) Training Details (if any) : ____________________________

6) Details of Sea Service:

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<tr>
<th>Sr.No</th>
<th>Name of the Vessel</th>
<th>Company Name with RPSL No.</th>
<th>Category/Rank</th>
<th>Period of sea service From</th>
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Declaration:

1) I hereby declare that all the statements made in this application are true and complete to the best of my knowledge and belief and nothing has been concealed/ distorted.
2) I also affirm and declare that I have not previously been issued with certificate of competency as Cook from any Shipping Master in India.

Place: __________ Signature of the Applicant: __________
Date: __________ Name of the Applicant: __________

List of Enclosures with application form:

1) CDC in original
2) 2 passport size photographs
3) Demand draft of Rs. 500/-
4) Self attested copy of training Certificate (if any)
5) Self attested copy of sea service certificate (if any)